

proposal is under process in MoC&IT for financial approval of Rs. 5236 crore over and above Rs. 8098 crore already approved by the Government.

Increase in trade deficit

*479. SHRI N.K. SINGH : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that in the past financial year, trade deficit has increased;
- (b) if so, the details thereof;
- (c) the year-wise detailed break-down of exports and imports over the past three years; and
- (d) the steps taken/proposed to be taken by Government to bring down the trade deficit in the future?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA) : (a) Yes, Sir.

(b) and (c) The detail of exports, imports and trade deficit in US \$ billion during each of the last three years is as under:

Period	Exports	Imports	Trade deficit
2009-10	179	288	109
2010-11	251	370	119
2011-12 (Provisional)	304	489	185

All figures have been rounded off

Source: DGC&S

(d) Anticipating the slowdown in export growth, the Government had announced a package on 13th October, 2011. Earlier measures taken by the Government and RBI include the announcements made in the Budget 2009-10 and 2010-11; in the Foreign Trade Policy (FTP) 2009-14; thereafter in January / March 2010; in the Annual Supplement to FTP released on 23rd August, 2010; and in announcements made in February, 2011. To increase our share in various export markets and to diversify our market and products, incentives have been provided under schemes viz. Focus Product Scheme, Focus Market Scheme, Market linked Focus Product Scheme and Vishesh Krishi and Gram Udyog Yojana. The Department of Commerce has prepared a Strategy Paper for doubling India's merchandise exports over the year 2010-11 to 2013-14 from US\$ 251 billion in 2010-11 to US\$ 500 billion in 2013-14. The Strategy Paper aims at compound annual average growth in exports of about 27%. The Strategy Paper covers

product strategy, market strategy, technology and R&D, building a brand image, and conducive domestic policy and essential support.

Blacklisting of foreign arms supplier companies

*480. SHRI K.N. BALAGOPAL : Will the Minister of DEFENCE be pleased to state:

(a) the number and details of foreign defence equipments and arms supplier companies that have been blacklisted by Government for the last five years; and

(b) the reasons for our inability to meet the demands indigenously?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY) : (a) During last 5 years four foreign companies, listed below, have been debarred from further business dealings with the Ministry of Defence for a period of 10 years.

(i) M/s. Singapore Technologies Kinetics Ltd. (STK).

(ii) M/s. Israel Military Industries Ltd. (IMI).

(iii) M/s. Rheinmetall Air Defence (RAD), Zurich.

(iv) M/s. Corporation Defence, Russia.

(b) Indian Armed Forces use a mix of conventional and modern equipment. Sufficient indigenous capability and capacity exist to meet the demand for conventional equipment. However, import dependence in respect of high technology and complex weapon systems and platforms is inevitable.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Adoption of Kenyan model of regulating tea processing units

3566. SHRIMATI T. RATNA BAI : Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether India's largest tea producer, Assam tea will adopt Kenyan model of regulating tea processing units to ensure quality;

(b) if so, the details thereof in the current year;

(c) the present position thereof; and

(d) the demands pending from the Assam tea industry with the decisions likely to be taken in this regard?